

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2323**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)**

**DRUG TRAFFICKING IN THE COUNTRY**

**2323. SHRI JOSE K. MANI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government has details of the number of cases registered for drug trafficking in the country over the last three years;**

**(b) if so, the State-wise details thereof;**

**(c) whether Government has noticed the increasing use of technology and other online methods to conduct drug trafficking in the country;**

**(d) if so, details thereof; and**

**(e) the policy initiatives taken by Government to prevent the menace of drug trafficking?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, State/UT-wise details of Cases Registered for Drug trafficking under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2021 is at Annexure-I.**

**(c) & (d) Use of Darknet and Crypto-currencies for drug trafficking have been noticed. Narcotics Control Bureau (NCB) has booked 61 cases during the last three years 2020-2022. Details of these cases are at Annexure-II.**

**(e) The Government of India has taken various steps to prevent the menace of drug trafficking. Some of these steps are detailed below:-**

**(i) The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States Law Enforcement Agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-**

- Apex Level Committee (headed by Union Home Secretary)**
- Executive Level Committee (headed by Special Secretary (IS), MHA).**
- State Level Committee (headed by Chief Secretary of the concerned State).**
- District Level Committee (headed by District Magistrate)**

**NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.**

**(ii) A Special Task Force on Darknet and Crypto Currency has been constituted to monitor suspicious transactions related to drugs on Darknet.**

- (iii) Dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT.**
- (iv) To prevent drug trafficking along border areas various border guarding forces like BSF, SSB and Assam Rifles have been empowered under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to make interdiction of drugs.**
- (v) To prevent Inter-State movement of narcotic drugs across the country by railway network, the Railway Protection Force (RPF) has also been empowered under NDPS Act, 1985 for search, seizure and arrest.**
- (vi) The Government has approved cadre restructuring of NCB with creation of 425 new posts at different levels. Creation of new Regional Offices at Amritsar, Guwahati, Chennai and Ahmedabad and new Zonal Offices at Gorakhpur, Siliguri, Agartala, Itanagar & Raipur to increase NCB's Pan India presence has also been approved.**

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**State/UT-wise details of Cases Registered for Drug trafficking under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 for the year 2019-2021**

SL	State/UT	2019	2020	2021
1	Andhra Pradesh	431	602	1085
2	Arunachal Pradesh	46	36	45
3	Assam	372	501	1026
4	Bihar	123	83	255
5	Chhattisgarh	681	815	1092
6	Goa	70	70	64
7	Gujarat	177	191	261
8	Haryana	1138	1277	1143
9	Himachal Pradesh	1061	1148	1089
10	Jharkhand	81	172	280
11	Karnataka	609	956	1199
12	Kerala	654	386	597
13	Madhya Pradesh	1585	1644	1959
14	Maharashtra	959	647	1504
15	Manipur	200	203	229
16	Meghalaya	55	53	36
17	Mizoram	32	50	65
18	Nagaland	60	52	80
19	Odisha	738	1031	1459
20	Punjab	5927	4039	5766
21	Rajasthan	1587	1735	1971
22	Sikkim	3	11	26
23	Tamil Nadu	2215	1252	1909
24	Telangana	258	245	624
25	Tripura	271	273	331
26	Uttar Pradesh	5002	5889	4819
27	Uttarakhand	258	607	280
28	West Bengal	1055	1217	1376
	<b>TOTAL STATE(S)</b>	<b>25648</b>	<b>25185</b>	<b>30570</b>
29	A&N Islands	1	11	3
30	Chandigarh	226	134	89
31	D&N Haveli and Daman & Diu+	0	1	0
32	Delhi	306	290	294
33	Jammu & Kashmir*	918	933	1324
34	Ladakh	-	0	3
35	Lakshadweep	0	0	1
36	Puducherry	6	6	18
	<b>TOTAL UT(S)</b>	<b>1457</b>	<b>1375</b>	<b>1732</b>
	<b>TOTAL (ALL INDIA)</b>	<b>27105</b>	<b>26560</b>	<b>32302</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2019

**Details of cases booked by Narcotics Control Bureau during the last three years 2020-2022 for drug trafficking using Darknet/ Crypto-currencies**

S.NO.	Zone	DRUG SEIZED	Quantity of Drugs/Contraband
1	Ahmedabad	GANJA	450 gms
2	Mumbai	LSD, GANJA	0.3 gms(20 blots) of LSD 0.95 grams of Ganja
3	BANGALORE	MDMA	142GRAMS
4	MUMBAI	LSD, CHARAS, GANJA	150 blots(2.92g) of LSD 30 gms of Ganja & 32 gms of Charas
5	Kolkata	Ganja	110 gms
6	Kolkata	Ganja	105 gms
7	Kolkata	Ganja	140 gms
8	Kolkata	Ganja	140 gms
9	Kolkata	Ganja	110 gms
10	Kolkata	Ganja	220 gms
11	Kolkata	Ganja	220 gms
12	Kolkata	Ganja	230 gms
13	Kolkata	Ganja	110 gms
14	Kolkata	Ganja	470 gms
15	Kolkata	Ganja	105 gms
16	Kolkata	Ganja	230 gms
17	Kolkata	Ganja	100 gms
18	Kolkata	Ganja	115 gms
19	Kolkata	Ganja	110 gms
20	Kolkata	Ganja	75 gms
21	Kolkata	Ganja	205 gms
22	Kolkata	Ganja	115 gms
23	Kolkata	Ganja	120 gms
24	Kolkata	Ganja	205 gms
25	Kolkata	Ganja	820 gms
26	Kolkata	Ganja	550 gms
27	Kolkata	Ganja	950 gms
28	Kolkata	Ganja	580 gms
29	Kolkata	Ganja	960 gms
30	Kolkata	Ganja	750 gms
31	Kolkata	Ganja	900 gms

32	Kolkata	Ganja	920 gms
33	Kolkata	Ganja	115 gms
34	Kolkata	Ganja	110 gms
35	Kolkata	Ganja	890 gms
36	Kolkata	Ganja	2.1 kg
37	Kolkata	Ganja	440 gms
38	Kolkata	Ganja	2.75 kg
39	Kolkata	Ganja	2.2 kg
40	Kolkata	Ganja	510 gms
41	Kolkata	Ganja	415 gms
42	Kolkata	Ganja	890 gms
43	Kolkata	Ganja	450 gms
44	Kolkata	Ganja	1.370 kg
45	Kolkata	Ganja	450 gms
46	Kolkata	Ganja	580 gms
47	Kolkata	Ganja	500 gms
48	DELHI	Ganja Heroin Charas	Rs. 15,52,300/- Cash 6.196 kg Ganja 16.45 gms& 363.5 Tabs MDMA 6 gms Heroin 145.6 gms Charas 171 gms Charas Chocolates 130 gms Suspected Narcotic Drugs 39.7 gms Paste of Cannabis 2.530 gms Liquid of Cannabis 291 blots (5.65 gms) LSD 12 Capsules Spasomoproxyvon 16 Tabs Alprazolam
49	DELHI	Coacaine, LSD, MDMA	1.6 gms Cocaine 641 blots LSD 1.264 kg MDMA 79 gms Charas 13 gms Magic Mushroom
50	DELHI	GANJA, CHARAS	Rs. 7,68,420/- Cash 69 Tabs (44.95 gms) MDMA 66.5 gms Ganja 21 gms Charas 34 blots LSD
51	DELHI	LSD CHARAS GANJA	09 BLOTS LSD 4.29 GRAM GANJA 34.17 GRAM CHARAS
52	DELHI	CHARAS	36 gms Charas
53	PATNA	LSD, CHARAS	0.29 gms (16 blots) of LSD 1.51 gms of Charas
54	DELHI	Ecstasy, Methamphetamine, LSD, Gnja, Charas	303 gms Ecstasy 17.75 gms Methamphetamine 9 blots of LSD 3.055 kg of Ganja 700 gms of Charas
55	DELHI	Methaqualone	1.07 kg Methaqualone
56	BANGALORE	Hydroponic Ganja , MDMA	47.71 gms of Hydroponic Ganja 0.4 gms of MDMA
57	BANGALORE	Hydroponic Ganja , Psilocybin Mushrooms	177 gms Hydroponic Ganja 7 gms Psilocybin Mushrooms
58	BANGALORE	Hydroponic Ganja, Tramadol, Cannabis Liquor bottles,	120 gms Hydroponic Ganja 48 gms Tramadol 3.9 litres of Cannabis liquor bottles
59	BANGALORE	Hydroponic Ganja	25 gms of Hydroponic Ganja
60	BANGALORE	Grams Ganja	45 grams Ganja
61	BANGALORE	LSD Paper, Cocaine, Amphetamine, Hashish, Hydroponic Ganja	0.23 gms (27 blots) LSD paper 2.22 gms Cocaine 2.14 gms Amphetamine 6.18 gms Hashish 201 gms Hydroponic Ganja

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